

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA

UNSTARRED QUESTION NO. †1719
TO BE ANSWERED ON 27.12.2018

SHARE OF CENTRAL AND STATE GOVERNMENTS UNDER POST MATRIC SCHOLARSHIP

†1719. SHRI DIGVIJAYA SINGH:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is a fact that the Ministry of Tribal Affairs allocates budget on the basis of a formula of 75 per cent share of Centre and 25 per cent share of State out of total amount spent by States in place of committed liability under the Post Matric Scholarship; and
- (b) if so, the reasons why this system is not being adopted by the Ministry for students belonging to Scheduled Caste?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a): Yes, Sir. Ministry of Tribal Affairs from 2014-15 allocates budget on the basis of formula of 75 percent share of Centre and 25 percent share of States out of total amount spent under Post Matric Scholarship Scheme to Scheduled Tribes (ST) students. In respect of North Eastern and Himalayan States, the percentage share is 90 percent and 10 percent between Centre and State Government respectively.

(b): Post Matric Scholarship Schemes to Scheduled Caste Students and Scheduled Tribe Students are two different schemes and for different target groups. The scheme is reviewed time to time and revised as per inter-ministerial consultation, availability of Budget and approval of Competent Authority.
